

Singareni Collieries

*37. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that disabled miners of Singareni Collieries have not been sent to Military Artificial Limb Centre, Poona so far;

(b) if so, the reasons therefor;

(c) whether arrangements have since been made to send them; and

(d) the number of disabled miners that will be sent to the Centre by the end of February, 1959?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

(c) Out of the 13 amputees, six were sent to the Artificial Limb Centre, Poona, on 12th January, 1959.

(d) The authorities of the Artificial Limb Centre, Poona, have suggested that seven amputees may be sent in a batch. The amputees are required to stay in the Centre for a period of not less than 6 weeks for the fixing up of limbs. The next batch will be sent soon after the return of the present batch.

Formation of a new News Agency

*38. { Shri S. M. Banerjee:
Shri Tangamani:
Shri A. K. Gopalan:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a request has been made by the staff of the United Press of India for the formation of a new news agency; and

(b) if so, the reactions of Government thereto?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Alternative schemes had been put forward by the U.P.I. Employees Union

and some others interested in the United Press of India. These were brought to the notice of Government for opinion.

While it is not for Government to either approve any scheme or reject it, because the Agency is an independent body, we gave our opinion regarding the proposals. It was felt that the proposals were not adequate enough to put the Agency on its feet again or to start a new one.

पूर्वी उत्तर प्रदेश का विकास

*39. श्री भक्त वसंत :

श्री राज शंकर लाल : क्या योजना मंत्री २६ नवम्बर, १९५८ के अतिरिक्त प्रश्न संख्या ५५३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि पूर्वी उत्तर प्रदेश के विकास की योजना के बारे में क्या इस बीच कोई निर्णय किया गया है ?

योजना उपमंत्री (श्री श्याम नं० मिश्र) : १९५६-६० की वार्षिक योजना के अन्तर्गत योजना आयोग ने उत्तर प्रदेश के पूर्वी जिलों और पहाड़ी इलाकों के विकास के लिये २ करोड़ रुपये की रकम मंजूर की है। राज्य सरकार इस रकम से जिन स्कीमों को चलायेगी उनके विवरण की प्रतीक्षा है।

Small Scale Industries

*40. { Shri A. K. Gopalan:
Shri Warrior:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that industries which have a capital less than 5 lakhs of rupees and employing more than 50 workers do not come under the definition of "Small Scale Industries";

(b) whether Government had received any representation in this regard from the Hosiery concerns in Kerala; and

(c) if so, the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) A small industrial unit is now defined as per revised definition as one with capital investment not exceeding Rs. 5 lakhs and employing not more than 50 persons per shift if using power and not more than 100 per shift if not using power

(b) Yes, Sir.

(c) As the average employment per unit in small scale cotton hosiery units is 11 and in small scale woollen hosiery units is 15, most of the units of the hosiery industry will be covered under the definition of small scale industry.

State Trading Corporation of India
(Private) Ltd.

*41. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state the estimated earnings of the State Trading Corporation of India (Private) Limited on manganese ore contracted for exports during 1958-59 so far?

The Minister of Commerce (Shri Kanungo): It would not be advisable to disclose these details in business interest. A copy of the Annual Report giving a picture of the profits made by the State Trading Corporation in its trading transactions will soon be placed on the Table of the House

State Trading Corporation of India
(Private) Ltd.

*42. Shri Damani: Will the Minister of Commerce and Industry be pleased to refer to the reply given to the Starred Question No 718 on the 8th December, 1958 and state the progress made in the export of Cement out of the contemplated quantity of two lac tons by the State Trading Corporation of India (Private) Ltd?

The Minister of Industry (Shri Manubhai Shah): Up-till now contracts for a total quantity of about 1,36,400 tons have been concluded and about 54,000 tons actually exported. Negotiations are in progress for further exports.

Rubber and Leather Beltings

*43. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the present requirements of Rubber Belting and Leather Belting in India, and

(b) the proportion of indigenous manufacture and imports for each of them?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 2.]

Assemblage of Radio by the A.I.R.
Research Department

*44. Shri Ajit Singh Sarhadi: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No 127 on the 20th November, 1958 and state:

(a) whether any private firm has offered to exploit the production of radio sets which work without electricity, and which are assembled by the research department of the All India Radio, and

(b) if so, which firm has been given such permission and on what terms?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir

(b) Does not arise

Nagar Havelli and Dadra Issue

*45 { Shri Vidya Charan Shukla.
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 1229 on the 19th December, 1958 and state:

(a) whether the rejoinder to the Portuguese complaint to the International Court regarding Nagar Havelli and Dadra has since been filed; and

(b) if so, whether further stages of the case have been determined by the Court?